CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex. Indiranagar, Bangalore-38.

Contempt Petition No.30 of 1993 in

Dated: 18 NOV 1993

APPLICATION NO(s) 445 of 1991.

APPLICANTS: B. Roberts

v/s.RESPONDENTS: Wing Commander S. Nath,

TO.

Officer Commanding, HQrs Trng.Command(U), IAF, Bangalore and Other.

- 1. Sri.V. Narasimha Holla. Advocate, No.317, 12th -A-Main. Sixth Block, Rajajinagar, Bangalore-10.
- Sri.M.Vasudeva Reo, Central Govt.Stng.Counsel, 2. High Court Bld, gBangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

find enclosed herewith a copy of the Please ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 10th Nov 1993...

> DEPUTY REGISTRAR JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE

CONTEMPT PETITION (CIVIL) NO. 30 OF 1993

DATED THIS THE 10TH DAY OF NOVEMBER, 1993

Mr.Justice P.K.Shyamsundar, ..Vice-Chairman.

And

Mr. V.Ramakrishnan,

.. Member(A).

B.Roberts, Computer Room, Head Quarters, Training Command, IAF, Bangalore-560 006.

.. Petitioner.

(By Advocate Shri V.N.Holla)

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- 1. Wing Commdr. S.Nath, Officer Commanding, Head Quarters, Training Command (U), Indian Air Force, Bangalore-560 006.
- 2. Air Marshal V.Puri,
 V.M. AND BAR, Air Officer,
 Commanding-in-Chief, Head Quarters
 Training Command, IAF, Bangalore-560 006. .. Respondents.

(By Standing Counsel Sri M. Vasudeva Rao)

ORDER

Mr.Justice P.K.Shyamsundar, Vice-Chairman:

Now that we find the order of the Tribunal has been complied with by granting the petitioner Special Pay of Rs.70/- with effect from 17-8-1993, we see no justification to pursue this contempt petition. But, however the petitioner before us tells us that he is entitled to the benefit granted by the instant order from the year 1985. If he thinks that he is entitled to special pay of Rs.70/- from year 1985 we direct him to make a representation to the department seeking that relief and if the department does not accede to his prayer he may approach us again. With this observation this contempt petition stands disposed off for the present.

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CENTRAL ADMINISTRATIVE TRIBUTE
ADDITIONAL REPUBLICATION AND ADDITIONAL REPUBLICANT BANGALORE

Sd -MEMBER(A) 8d__

VICE-CHATRMAN.

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH ****************

Commercial Complex (BDA) Indiranagar Bangelore - 560 038

Dated:

APPLICATION NO (S)	445/1991.
₩.P. NO (S)	The second second of the second secon

Applicant (s) B.Roberts,

V/s.

Respondent (s)Officer Commanding, Indian Air Foore,Bangalore & Ors.

- 8.Roberts, Computer Room, Head Quarters, Training Command, IAF, Berng⊋lore-6.
- Sri.V.Narasimha Holla, Advocate,No.317,12-AMian, 6th Block,Rajajinegar, Bangalore-10.
 - The Officer Commanding, Headquarters Training Command(U), Indian Air Force, Bangalore-6.
 - Air Officer Commending-in-chief, Headquarters Training Commend, Bangalore-6.
 - AirHeadquarters, Vayubhavan, Indian Air Force, New Delhi-11.

- Secretary, Ministry of Defence, South Block, 6. New Delhi.
- Sh.S.Rangarajap, Superintendent, P.A.NO.16934,, 'BC'Section, HQs Training Command, Indian Air Farce, Bangalore-6.
- 8. Smt.D.Sreedharan. Office Superintendant HQ Training Command(U), Air Force, Hebbal, Bangalore.
- 9. Sh.M.Vasudeva Reo,(for R-1 to R-4) Addl.Central Govt.
 Standing Counsel,High Court Building,Bangalore.
- 10. Sh.A.Madhusudhan, Afor R-6),Advocate,
 I Floor,Bramarambha Complex,
 Opp:Hotel Janatha,
 8th Cross,Malleswarem, Bangflore-3.

Subject : FORWARDING COPIES OF THE ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of the ORDER/STAY/ INTERIM ORDER passed by this Tribunal in the above said 26-02-93. eoplication (s) on

TOT DEPUTY REGISTRAR

(JUDICIAL)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

DATED THIS THE TWENTY SIXTH DAY OF FEBRUARY 1993

Present:

Hon'ble Mr. Justice P.K. Shyansundar ... Vice-Chairman

Hon'ble Mr. V. Ramakrishnan ... Member (A)

APPLICATION NO.445/91

B.Roberts, Computer Room, Headquarters Training Command, Indian Air Force, Bangalore-560 006.

... Applicant

(Shri V.N. Holla ... Advocate)

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- The Officer Commanding, Headquarters Trg. Command (U), Indian Air Force, Bangalore-6.
- Air Officer Commanding-in-Chief, Headquarters Training Command, Bangalore-6.
- Air Headquarters (V.B.),
 Indian Air Force,
 New Delhi-110 011.
- 4. the Union of India
 by the Secretary,
 Ministry of Defence,
 Government of India,
 New Delhi.
- S. Rangarajan,
 Upper Division Clerk,
 Headquarters Training
 Command (U), Air Force,
 Hebbal, Bangalore.
- 6. Smt. D. Sreedharan,
 Office Superintendent.±
 HQ Training Command (U),
 Air Force, Hebbal,
 Bangalore-560 006.

... Respondents

(Shri M.V.Rao for R-1 to & & Shri A. Madusudhan, for R-6)

This application having come up for hearing before this Tribunal today, Hon'ble Mr. Justice P.K. Shyansundar, Vice-Chairman,



made the following:

ORDER

the claim of the applicant for payment of special pay moreso when he says that he is discharging onerous responsibility of Electronic Data Processing. This is an aspect which the respondents have to bear in mind while examining the prayer for grant special pay of Rs.35. With these observations this application stands disposed of finally. Time for consideration three months from the date of this order. We make it clear that if the authorities so hold they may grant the benefit of special pay to the applicant but they should not take away such benefits from such of those respondents to whom the said benefit has already accrued. We make it clear that the authorities should make an objective assessment of each individual case. No costs.

Sd-MEMBER (A)

VICE-CHAIRMAN

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BANGALORE BENCH

Second Floor, Commercial Complex, Indiranager, Bangalore-560 038.

Miscelllaneous Petition No. 197 of 93 in Dated: 8 JUN 1993

APPLICATION NO(s). A45 of 1991

Applicant(S)_{B.Roberts}.

v/s.

Respondent(s) Officer Commanding, I.A.F., B'lore & Ors.

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Sri.B.Roberts, Computer Room, Head Querters, Training Command, IAF, Bangalore-6.

- Sri.V.Narasimha Holla,
 Advocate, No. 317,
 12-A, Main, 6th Block,
 Rajajinagar,
 Bangalore-10.
- The Officer Commanding, Headquarters Training Command(U), I.A.F., Bangalore-560 006.
- 4. Air Officer Commandering-in-Chief, Head Quatters Training Command, Bangalore-560 006.
- 5. Air Head Quarters, Vayubhavan, Indian Air Force, New Delhi-11.

- 6. Secretary,
 Ministry of Defence,
 South Block,
 New Delhi.
- 7. Sh.S.Rangarajan,
 Superintendent,
 PANO.16934, DC Section,
 HQS Training Command,
 I.A.F., Bangalore-6.
- 8. Smt.D.Sreedharan,
 Office Superintendant,
 HQ Training Command(U),
 Air Force, Hebbal,
 Bangalore.
- 9. Sh.M.Vasudeva Rao, Central Govt.Stng.Counsel, High Court Building, Bangalore.
- 10. Sri.A.Madhusudhan,
 Advocate, No.I Floor,
 Bramarambha Complex,
 Opp:Hotel Janatha,
 8th Cross, Mallemmaram,
 Bangalore-3.

SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Sench Bangalore.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

gm*

MPNo 1971

Bangalore

Date Office Notes Orders of Tribunal VR (MA)/ANV (MJ) 1993 Applicant and his counsel are not present. Shri MV Rao for the respondents submits that the time granted in the order was not sufficient to comply with the directions and he has sought for extension of three more months which is granted. M.P. No.197/93 is disposed off granting three months time from 26.5.1993. MEMBER (A) MEMBER (J) TRUE COPY ADDITIONAL BENCH